



GOVERNMENT OF JAMMU AND KASHMIR
GENERAL ADMINISTRATION DEPARTMENT
(Public Services Management Cell)
Civil Secretariat, Srinagar.

NOTIFICATION

Srinagar, the 16th October, 2018

SRO- 467 .- In exercise of the powers conferred by section 4 read with section 8 of the Jammu and Kashmir Public Services Guarantee Act, 2011 (Act No. IX of 2011), and in partial modification of the notifications issued on the subject, the Government hereby notify the following services and the Designated Officers/Appellate Authorities for the purpose as under:-

Tourism Department

S. No.	Name of the service	Designated Officer	Stipulated time frame for providing service	First Appellate Authority	Second Appellate Authority
1.	Registration of Hotels, Guest Houses etc.	Deputy Director, (Registration) Tourism/Assistant	30 days	Director, Tourism.	Administrative Secretary, Tourism Department.
2.	Registration of Dealers	Director, Tourism as per the jurisdiction assigned by the Tourism Department	30 days		
3.	Registration of Travel Agents		30 days		

Industries and Commerce Department

S. No.	Name of the Service	Designated Officer	Stipulated time frame for providing service	First Appellate Authority	Second Appellate Authority
4	Registration of new Industrial units (provisional/ EM part-I)	General Manager of the concerned DIC	01 day from the date of online application and issuance of dated acknowledgement.	Joint Director concerned.	Director concerned.

